

ITEM NO.65

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Transfer Petition(s)(Civil) No(s). 200/2024

PREMLATA

Petitioner(s)

VERSUS

LUCKY PANCHAL

Respondent(s)

(Only Application for condonation of delay in filing spare copy
(I.A. NO.42262/2024) listed

IA No. 42262/2024 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES)

Date : 29-02-2024 These matters were called on for hearing today.

For Petitioner(s)

Ms. Sansriti Pathak, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned. Notice be issued to
the sole respondent immediately.

List again on 25.04.2024.

H. SHASHIDHARA SHETTY
Registrar